## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3174 ANSWERED ON:13.12.2011 AGRICULTURAL LAND OF SCS Chavan Shri Harischandra Deoram

## Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of land distributed among the Scheduled Castes at all India level during the last three years; and
- (b) the measures taken by the Government to develop the agricultural of such farmers land including extending irrigation facilities?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a): Ministry of Agriculture does not maintain data base on distribution of land among Scheduled Castes (SCs).
- (b): Ministry of Agriculture has intensified implementation of various interventions under National Food Security Mission (NFSM), National Horticulture Mission (NHM), National Mission on Micro Irrigation (NMMI) and Rashtriya Krishi Vikas Yojana (RKVY) for overall development of agricultural land for sustaining food security across the country. Besides, various Watershed Development Programmes are being implemented by Ministry of Agriculture and Ministry of Rural Development for enhancing productivity of agricultural land. Further, Ministry of Water Resources is implementing several schemes / programmes namely; Accelerated Irrigation Benefits Programme (AIBP), Command Area Development & Water Management Programme (CADWM), Repair, Renovation & Restoration of Water Bodies, etc. for improving irrigation facilities.

 $Interventions \ under \ these \ Missions/Programmes/Schemes \ target \ land \ belonging \ to \ all \ categories \ of \ farmers \ including \ that \ of \ SCs.$